

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-197(PB)/2019

IN THE MATTER OF:

Mr. Arunachalam Karthikeyan & Anr.	Applicant/petitioner
v.		
Today Homes Noida Pvt. Ltd.	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 20.08.2019

CORAM:

CHIEF JUSTICE (RTD.) M.M. KUMAR
HON'BLE PRESIDENT

SHRI S.K MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the petitioner:	Mr. Rajiv Shanker Dvivedi, Mr. S.K Sarkar, Advs.
For the Respondent(s):	Mr. Rajat Malhotra, Mr. Md. Nausheen Samar, Mr. Akshay R., Advs.
	Mr. Sumesh Dhawan, Ms. Vatsala Kak,
	Ms. Geetika Sharma, Advs.

ORDER

For order see, (IB)-1596(PB)/2018.

20.08.2019.
Aarti Makker